Annexure – 7

Name of the corporate debtor: M/s Vysali Pharmaceuticals Ltd; Date of commencement of CIRP: 13/10/2023; List of creditors as on: 09/01/2024  List of operational creditors (Government dues)															
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted										
	Depart ment	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	The Income Tax Officer	Central Govt.	13/11/2023	48,664,703.00	48,664,703.00	Operational Creditor - Govt. Dues			No	Nil	Nil	Nil	Nil	0.00	As the details mentioned in the supporting documents are mismatched with the claim amount, clarification raised
2	Assistant Commissioner of Customs	Central Govt.	17/11/2023	520,743.00	520,743.00	Operational Creditor - Govt. Dues			No	Nil	Nil	Nil	Nil	0.00	
3	Kerala State Electricity Board Ltd	Kerala Govt.	30/10/2023	5,436,293.00	5,436,293.00	Operational Creditor - Govt. Dues			No	Nil	Nil	Nil	Nil	0.00	As the details mentioned in the supporting documents are mismatched with the claim amount, clarification raised
4	Emplyee State Insurance Corporation	Central Govt.	23/12/2023	8,125,550.00	1	Operational Creditor - Govt. Dues			No	Nil	Nil	Nil	Nil	8,125,550.00	As the details mentioned in the supporting documents are mismatched with the claim amount, clarification raised
5	National Securities Depository Limited	Central Govt.	16/11/2023	240,892.89	-	Operational Creditor - Govt. Dues			No	Nil	Nil	Nil	Nil	240,892.89	Requested to submit claim in prescribed format
	Total			62,988,181.89	54,621,739.00									8,366,442.89	